

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 203 OF 2020

AND

LD-VC-CW NO. 252 OF 2020

LD-VC-CW NO. 203 OF 2020

Filomeno s/o Luis Costa

..... Petitioner

V e r s u s

State of Goa and Ors.

..... Respondents

Mr. C. A. Ferreira and Mr. D. Zaveri, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondents.

AND

LD-VC-CW NO. 252 OF 2020

Shafi Gulamrasul Jamadar & Ors.

..... Petitioners

V e r s u s

State of Goa and Ors.

..... Respondents

Mr. D. Lawande, Mr. P. Dangui and Mr. G. Nadkarni, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 7th October, 2020

P.C.

1. In both these petitions, the respondents are granted three weeks time to file their response. Copies of such responses to be furnished to the learned Counsel for the petitioners in advance by e-mail.
2. These matters are to be heard along with LD-VC-CW No.147 of 2020 and connected matters.
3. Accordingly, we place these matters along with LD-VC-CW No.147 of 2020 on 02.11.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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